

ORISSA HIGH COURT**FILING REPORT AS ON :18/01/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBP/000002/2023	M/S. S.M. CONSULSTANTS VS BHUBANESWAR MUNICIPAL CORPORATION (BMC)	U.C.BEHURA VS	// ()
2	BLAPL/0000706/2023	TRILOCHAN KAR @ TILU VS STATE OF ODISHA	JNYANANANDA PANDA VS	// GOLAMUNDA /53 /2021 ()
3	BLAPL/0000707/2023	JAGANNATH BHARASAGAR @ ROHIT VS STATE OF ODISHA	SANJIB MOHANTY VS	// SECTOR-3 /57 /2022 ()
4	BLAPL/0000708/2023	SIDHANTA KUMAR BEHERA VS STATE OF ODISHA	SOMANATH NANDA VS	// KEONJHAR SADAR /336 /2022 ()
5	BLAPL/0000709/2023	CHANDAN MALLICK @ AKASH VS STATE OF ODISHA	NIRANJAN PANDA VS	// LALBAG /188 /2022 ()
6	BLAPL/0000710/2023	GOPAL @ ASHIS BHATTACHARYA VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	// CUTTACK SADAR /399 /2022 ()
7	BLAPL/0000711/2023	LULU @ HIMANSHU BHUSAN PRADHAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// KANDHEIGOLE /272 /2022 ()
8	BLAPL/0000712/2023	SABINDRA @ SABHINDRA KUMAR SWAIN VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// KENDRAPARA SADAR /22 /2023 ()
9	BLAPL/0000713/2023	CHAMU MAHANTA VS STATE OF ODISHA	JAYADEBA BEHERA VS	// NAYAGARH /203 /2022 ()
10	BLAPL/0000714/2023	RAJENDRA JENA VS STATE OF ODISHA	DHARMENDRA SETHY VS	// UDALA /228 /2022 ()
11	BLAPL/0000715/2023	ARIF ANSARI VS STATE OF ODISHA	BISWAJIT TRIPATHY VS	// ADVA /97 /2021 ()

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12	BLAPL/0000716/2023	PAPINDER SINGH VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	DUNGURIPALI /115 /2022 () //
13	BLAPL/0000717/2023	KHOKAN DEBNATH @ DEV VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	MARINE PS AT JAMBO /3 /2016 () //
14	BLAPL/0000718/2023	SINGIDHANU GOPAL DORA @ S.GOPAL DORA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	PATTAPUR (DIGAPAHANDI) /230 /2022 () //
15	BLAPL/0000719/2023	BRAHMANANDA BARIK @ MANTU VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JHUMPURA /132 /2022 () //
16	BLAPL/0000720/2023	PABITRA MOHAN PRUSTY VS STATE OF ODISHA	PUSPAMITRA MOHAPATRA VS	JHUMPURA /132 /2022 () //
17	BLAPL/0000721/2023	MOHINI DIGAL VS STATE OF ODISHA	SIDHANT KUMAR JENA VS	PHIRINGIA /186 /2022 () //
18	BLAPL/0000722/2023	RAMA MAJHI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KHAPRAKHOL /245 /2022 () //
19	BLAPL/0000723/2023	KISHORE NAIK VS STATE OF ODISHA	CHANDAN SAMANTARAY VS	/ /0 () //
20	BLAPL/0000724/2023	SATANTAR GOND @ SANTER VS STATE OF ODISHA	UMAKANTA BARIK VS	RAIGHAR /213 /2022 () //
21	BLAPL/0000725/2023	RAJESH JAYAPURIA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	JHARSUGUDA /345 /2022 () //
22	BLAPL/0000726/2023	AJAY KUMAR GUPTA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	PLANTSITE /247 /2019 () //
23	BLAPL/0000727/2023	DIBAN KHILLO	SMRUTI RANJAN MOHAPATRA	DAMANJODI /127 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0000728/2023	CHHABI @ CHHABILA SAHU	AKSHAYA KUMAR PANDEY	ANGUL SADAR PS /568 /2021
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0000729/2023	PRADYUMNA PRADHAN	KIRTIRANJAN MOHANTY	CAPITAL P.S. /729 /2022
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0000730/2023	PANKAJ MAHANTA	PARTHA SARATHI DAS	CHAMPUA /134 /2021
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0000731/2023	RAJESH DAS	RABI NARAYAN MOHANTY	INFOVALLY UPD BHUBANESWAR /258 /2022
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0000732/2023	JABID SHA	BIPIN KUMAR NAYAK	PIPLI /285 /2022
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0000733/2023	MANISH KUMAR	ADYASIDHI MISHRA	POTTANGI /106 /2019
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0000734/2023	PABAN KUMBHAR	PRASANTA KUMAR ROURTRAY	BARGARH /731 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0000735/2023	BIKASH SINGH @ BIKASH KUMAR SINGH	MANOJ BIHARI DAS	SONEPUR /118 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0000736/2023	SUBASH PARIDA	LAXMI NARAYAN RAYATSINGH	KODALA /269 /2018
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0000737/2023	BIDHAN SINGH@BIDHAN UTHANSINGH	DUSHMANTA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0000738/2023	BIKASH EKKA	ARUN KUMAR MISHRA	BRAHMANITARANG /227 /2021
		VS	VS	()

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35	BLAPL/0000739/2023	STATE OF ODISHA NARENDRA KISAN VS	MANAS KUMAR CHAND VS	// DHANUPALI /192 /2022 ()
36	BLAPL/0000740/2023	STATE OF ODISHA TUNA DAS VS	MANAS KUMAR CHAND VS	// BARIPADA TOWN /1056 /2022 ()
37	BLAPL/0000741/2023	STATE OF ODISHA SUSANTI BAGH VS	TUKUNA KUMAR MISHRA VS	// KOTPAD /246 /2022 ()
38	BLAPL/0000742/2023	STATE OF ODISHA KAILASH CHANDRA MAJHI @ ASHISH VS	SUSHANTA KUMAR PRADHAN VS	// MUDANPUR RAMPUR /260 /2022 ()
39	BLAPL/0000743/2023	STATE OF ODISHA BABU @ RAKESH SETHI VS	SAROJ KUMAR PADHI VS	// BALIPATNA /183 /2022 ()
40	BLAPL/0000744/2023	STATE OF ODISHA ANTARYAMI SENAPATI VS	SUBHALAXMI MOHANTY VS	// BALIPATNA /236 /2019 ()
41	BLAPL/0000745/2023	STATE OF ODISHA DURYODHAN NAIK VS	DIBYAJYOTI SAHOO VS	// KASHIPUR /159 /2022 ()
42	BLAPL/0000746/2023	STATE OF ODISHA NABIN KISAN VS	AKSHAYA KUMAR SAHOO VS	// SUNDARGARH SADAR /142 /2018 ()
43	BLAPL/0000747/2023	STATE OF ODISHA SK. SUJAY @ SK. SUJAUDDIN VS	PRAVASH CHANDRA JENA VS	// RAIBANIA /38 /2016 ()
44	BLAPL/0000748/2023	STATE OF ODISHA DEEPAK @ PRAKASH MOHAPATRA VS	BHARAT BHUSAN ROURTRAY VS	// TALCHER TOWN /581 /2022 ()
45	BLAPL/0000749/2023	STATE OF ODISHA RAGHU PAIKRAY @ RAGHUNATH PAIKRAY VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	// FATEGARH /128 /2011 () //

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46	BLAPL/0000750/2023	KABULA KHAN VS STATE OF ODISHA	MANORANJAN ACHARYA VS	//0 () //
47	BLAPL/0000751/2023	SANTOSH KUMAR BAGARTI VS STATE OF ODISHA	ANIRUDHA DAS VS	GOCHHAPADA /17 /2020 () //
48	BLAPL/0000752/2023	AKIB KHAN @ HABUNA VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /452 /2022 () //
49	BLAPL/0000753/2023	SK. TAHUR ALLI @ JAHUR VS STATE OF ODISHA	BHARAT JALLI VS	TANGI (KHURDA) /452 /2022 () //
50	BLAPL/0000754/2023	LAXMIDHAR BARIK VS STATE OF ODISHA	BHARAT JALLI VS	SINGHADWAR PS /43 /2022 () //
51	BLAPL/0000755/2023	BENUDHAR ROUT VS STATE OF ODISHA	DEBARAJ MOHANTY VS	TIKIRI /62 /2022 () //
52	BLAPL/0000756/2023	BIKASH SETHY @ VICKEY VS STATE OF ODISHA	PRASANT KUMAR KHUNTIA VS	KEONJHAR SADAR /167 /2022 () //
53	BLAPL/0000757/2023	JAGANATH @ JAGANNATH RAITA @ SEENU VS STATE OF ODISHA	BISWAJIT RANJAN TRIPATHY VS	RAYAGADA /10 /2022 () //
54	BLAPL/0000758/2023	SUBHAKANTA SENAPATI VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	//0 () //
55	BLAPL/0000759/2023	CHHABI @ CHHABINDRA MALLICK VS STATE OF ODISHA	BARADA PRASANNA SARANGI VS	BALIANTA P.S. /57 /2018 () //
56	CMAPL/0000035/2023	KEDAR GOUDA VS STATE OF ODISHA	ADV. VS	// () //
57	CMAPL/0000036/2023	MAHESWAR DEHURI	SWAPNIL ROY	//

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		VS	VS	0
		STATE OF ODISHA		//
58	CMAPL/0000037/2023	DR.HADIBANDHU PANIGRAHY	ADV.	//
		VS	VS	0
		ODISHA STATE POLLUTION CONTROL BOARD,PARIBESH BHAWAN		//
59	CMAPL/0000038/2023	MANAS KUMAR BARAL	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
60	CMAPL/0000039/2023	K. MOHAN RAO	PRNOY MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
61	CMAPL/0000040/2023	SHREE SAMALESWARI COTTON INDUSTRIES	KSHIROD KUMAR SAHOO	//
		VS	VS	0
		COMMNR. OF COMMERCIAL TAXES, ODISHA		//
62	CMP/0000058/2023	JAGAMOHAN BADAIAK	BIRAJA PRASANNA DAS	//
		VS	VS	0
		SUDHUNI BADAIAK		//
63	CMP/0000059/2023	SHANTILATA MOHANTY	BANSHIDHAR BAUG	//
		VS	VS	0
		MRUTYUNJAY MOHANTY		//
64	CMP/0000060/2023	SUGYAN CHOUDHURY	SAMIR KUMAR MISHRA	//
		VS	VS	0
		ANANDA KUMAR PATNAIK		//
65	CMP/0000061/2023	SHYAM SUNDAR KHANDELWAL	PRASANNA KUMAR PARHI	//
		VS	VS	0
		RAJ KUMAR JAIN		//
66	CMP/0000062/2023	KAMAL KISHORE AGARWAL	ASHOKKUMAR SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
67	CONTC/0000356/2023	SUDAM BHUYAN	ADV.	//
		VS	VS	0
		MANAS RANJAN TRIPATHY,OAS		//
68	CONTC/0000357/2023	BHAGABAN CHARAN SENAPATI	ADV	//
		VS	VS	0

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69	CONTC/0000358/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. GODABARI MOHAPATRA VS	ADV VS	// // 0
70	CONTC/0000359/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. BIDYADHAR BARIK VS	ADV VS	// // 0
71	CONTC/0000360/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SAROJ KUMAR BISWAL VS	ADV VS	// // 0
72	CONTC/0000361/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. PRASANTA KUMAR SAHOO VS	ADV VS	// // 0
73	CONTC/0000362/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. BASANTA KUMAR MUDULI VS	ADV VS	// // 0
74	CONTC/0000363/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. GOURANGA CHARAN MOHAPATRA VS	ADV VS	// // 0
75	CONTC/0000364/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. BHASKAR CHANDRA PANDA VS	ADV VS	// // 0
76	CONTC/0000365/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. SHYAM SUNDAR PARIDA VS	ADV VS	// // 0
77	CONTC/0000366/2023	S.ASWASTHY, COMMNR. CUM SECY., S AND ME DEPT. BISWAMOHINI SATAPATHY VS	BIKASH MISHRA VS	// // 0
78	CONTC/0000367/2023	ASWATHY S., I.A.S. BAIRAGI CHARAN SAHOO VS	B.SATAPATHY VS	// // 0
79	CONTC/0000368/2023	ASWATHY S.,IAS AMIYA BHUSAN BEHERA VS	ADV VS	// // 0
		ADDITIONAL SECRETARY CUM DIRECTOR, WATER RESOURCES DEPT.		//

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80	CONTC/0000369/2023	SUBASH CHANDRA DAS VS ARABINDA KUMAR PADHEE, I.A.S.	ADV VS	// 0 //
81	CONTC/0000370/2023	MAHESWAR SAHOO VS ANU GARG, I.A.S.	ADV VS	// 0 //
82	CONTC/0000371/2023	JAGDISH JAL VS STATE OF ODISHA	SOBHANA SAHOO VS	// 0 //
83	CONTC/0000372/2023	BHAGIRATHI JENA VS MS. ASWATHY S., I.A.S.	TUSHAR KANTA NAYAK VS	// 0 //
84	CONTC/0000373/2023	BASANTA BISWAL VS BIJAYA AMRUTA KULANGE, IAS	ADV. VS	// 0 //
85	CONTC/0000374/2023	ASHOK KUMAR MALLIK VS SUBHASHREE MISHRA,TAHASILDAR,DARPAN	ADV. VS	// 0 //
86	CONTC/0000375/2023	RAMAKANTA JENA VS TAHASILDAR,KANIKA	ADV. VS	// 0 //
87	CONTC/0000376/2023	SUVENDU JENA VS RABINDRA KUMAR PRADHAN, ADDL. SUB COLLECTOR CUM SETTLEMENT OFFICER, PURI	ADV. VS	// 0 //
88	CONTC/0000377/2023	RABINDRA ARUK VS ASWATHY S.,IAS	ADV. VS	// 0 //
89	CONTC/0000378/2023	HRUSHIKESH MAHANTA VS ASWATHY S.,IAS	ADV. VS	// 0 //
90	CONTC/0000379/2023	SUDIPTA SAHU VS ASWATHY S.,IAS	ADV. VS	// 0 //
91	CONTC/0000380/2023	SUDARSHAN SAHOO	ADV.	//

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		VS	VS	0
		ASWATHY S.,IAS		//
92	CONTC/0000381/2023	PARSHURAM BEHERA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
93	CONTC/0000382/2023	KULAMANI ARUK	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
94	CONTC/0000383/2023	GHASIRAM MAHANTA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
95	CONTC/0000384/2023	BAIKUNTHA MAHANTA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
96	CONTC/0000385/2023	BIRENDRA KUMAR MAHANTA	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
97	CONTC/0000386/2023	JYOTSNARANI MAHAKUD	ADV.	//
		VS	VS	0
		ASWATHY S.,IAS		//
98	CONTC/0000387/2023	KARTIK CHANDRA DAS	ADV	//
		VS	VS	0
		ASHISH THAKARE, I.A.S.		//
99	CONTC/0000388/2023	MAHESWAR SAHOO	ADV	//
		VS	VS	0
		EXECUTIVE ENGINR., MINOR IRRIGATION DIVISION, BALASORE		//
100	CONTC/0000389/2023	MITHILA BEHERA	ADV	//
		VS	VS	0
		BATTULA GANGADHAR, I.P.S.		//
101	CONTC/0000390/2023	BHAGABAN DEY	ADV	//
		VS	VS	0
		MANAS BHOI, TAHASILDAR, SADAR, CUTTACK		//
102	CRLA/0000074/2023	BOLLA SRINIBASH GANGADHAR RAO @ GANGADHAR RAO	ADV	MOTANGA /246 /2022
		VS	VS	0

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103	CRLA/0000075/2023	STATE OF ODISHA SANJIT SANDHA @ SANJEET VS	JUGALA KISHORE PANDA VS	// RAIRAKHOL /260 /2019 ()
104	CRLA/0000076/2023	STATE OF ORISSA PATATA BEHERA VS	NIRANJAN PANDA VS	// //0 ()
105	CRLA/0000077/2023	STATE OF ODISHA MANOJ KUMAR DHAL VS	SIDHANT DWIBEDI VS	// BHASMA /236 /2022 ()
106	CRLA/0000078/2023	STATE OF ODISHA SOBHAN KUMAR HOTA VS	SIDHANT DWIBEDI VS	// BHASMA /236 /2022 ()
107	CRLA/0000079/2023	STATE OF ODISHA PRASANT KUMAR DAS @ BABLU VS	SIDHANT DWIBEDI VS	// BHASMA /236 /2022 ()
108	CRLMA/0000024/2023	STATE OF ODISHA MUNU PANDA@MANORANJAN PANDA VS	ADV. VS	// GAISILET /147 /2021 ()
109	CRLMA/0000025/2023	STATE OF ODISHA MIRZA AAQUIB ALLI BAIG VS	MILLON KUMAR VS	// ANANDAPUR /102 /2022 ()
110	CRLMC/0000321/2023	STATE OF ODISHA BINOD KUMAR SAHOO VS	SRINIVAS MOHANTY VS	// KRUSHNA PRASAD /38 /2018 ()
111	CRLMC/0000322/2023	STATE OF ODISHA HEMANTA SWAIN@CHUNGA VS	SUJIT KUMAR PATNAIK VS	// DIGAPAHANDI /391 /2022 J.M.F.C.,DIGAPAHANDI(Ganjam)
112	CRLMC/0000323/2023	STATE OF ODISHA SAYEDUL EHESAN KHAN@IHASAN(AKASAN)KHANMAHIMANANDA SWAIN VS	VS	// GR/0000513/2022 JAJPUR TOWN /25 /2008 ()
113	CRLMC/0000324/2023	STATE OF ODISHA BIKASH JAISWAL@BIKASH KUMAR JAISWAL VS	AMULYA RATNA PANDA VS	// CHANDIPOSH PS /9 /2021 ()
		STATE OF ODISHA		//

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114	CRLMC/0000325/2023	PRSANNA KUMAR BISWAL VS STATE OF ODISHA	AMULYA RATNA PANDA VS	//0 () //
115	CRLMC/0000326/2023	FAKIR MOHAN SAHU VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	NALCO /60 /2020 () //
116	CRLMC/0000327/2023	BIJAYA KUMAR PRADHAN VS STATE OF ODISHA	SANJIT MISHRA VS	//0 () //
117	CRLMC/0000328/2023	OMM GUPTA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	PLANTSITE /247 /2019 () //
118	CRLMC/0000329/2023	BANDHUA BARAD VS STATE OF ODISHA	SANJAY KUMAR DAS 2 VS	DASPALLA /89 /2020 () //
119	CRLMC/0000330/2023	AJAY KUMAR GUPTA VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	PLANTSITE /247 /2019 () //
120	CRLMC/0000331/2023	KUMKUM PANIGRAHI VS STATE OF ODISHA	SUPRIYO RANJAN MAHAPATRA VS	BAIDYANATHPUR /5 /2023 () //
121	CRLMC/0000332/2023	SURESH CHANDRA PANDA VS STATE OF ODISHA	LAMBODOR ACHARI VS	//0 () //
122	CRLMC/0000333/2023	SAGAR KUMAR RAY VS STATE OF ODISHA	CHANDANA MISHRA VS	KEONJHAR TOWN /125 /2013 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Kendujhar) GR/0000569/2013
123	CRLMC/0000334/2023	AJAY KUMAR BEHERA VS STATE OF ODISHA	BISWARANJAN DALAI VS	TIRTOL /198 /2018 () //
124	CRLMC/0000335/2023	PANDAB PATRA VS STATE OF ODISHA	MANAS CHAND VS	BANAPUR P.S. /242 /2011 () //
125	CRLMC/0000336/2023	RUNU DALEI	PRIYA RANJAN SINGH	MOTANGA /111 /2020

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		VS	VS	()
126	CRLMC/0000337/2023	STATE OF ODISHA BABU TAREI@PRADEEP TAREI	JAYANTA KUMAR MAJHI	// CHANDIPUR /58 /2021
		VS	VS	()
127	CRLMC/0000338/2023	STATE OF ODISHA ANIL KHATUA	JAYANTA KUMAR MAJHI	// CHANDIPUR /81 /2021
		VS	VS	()
128	CRLMC/0000339/2023	STATE OF ODISHA BASAB MAJHI	JAYANTA KUMAR MAJHI	// CHANDIPUR /28 /2021
		VS	VS	()
129	CRLMC/0000340/2023	STATE OF ODISHA BUDHU GHIBELS@BHUDHADEB GHIBELS	A.K.SAHOO	// LARAMBA /79 /2019
		VS	VS	()
130	CRLMC/0000341/2023	STATE OF ODISHA PRASANTA KUMAR SAHOO	PABITRA KUMAR NAYAK	// / /0
		VS	VS	()
131	CRLMC/0000342/2023	STATE OF ODISHA SARAT CHANDRA SAHU	AKHAYA KUMAR MISRA	// CHHENDIPADA /181 /2022
		VS	VS	()
132	CRLMC/0000343/2023	STATE OF ODISHA RAJA@RAJ KISHORE BEHERA	CHINMAYA MISHRA	// BALIPATNA /183 /2022
		VS	VS	()
133	CRLMC/0000344/2023	STATE OF ODISHA SAMIR KUMAR BEHERA	SAMBIT SAMAL	// UDALA /284 /2022
		VS	VS	()
134	CRLMC/0000345/2023	STATE OF ODISHA BINAYA KUMAR BEHERA	JYOTIRMAYA SAHOO	// MAHILA P.S. BUXIBAZAR /127 /2022
		VS	VS	()
135	CRLMC/0000346/2023	STATE OF ODISHA SHAKTI PRASAD SAMAL	SMRUTI RANJAN ROUT	// MAHANGA /89 /2020
		VS	VS	()
136	CRLMC/0000347/2023	STATE OF ODISHA SARADA BIBI	SIVA SANKAR CHAINI	// BASUDEVPUR /77 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0000348/2023	STATE OF ODISHA SATYA PRIYA JAYASINGH VS	LALITENDU MISHRA VS	// EOW,BHUBANESWAR /2 /2023 ()
138	CRLMC/0000349/2023	STATE OF ODISHA(EOW) PRATAP MAJHI VS	A.K.SAHOO VS	// BODEN /136 /2014 ()
139	CRLMC/0000350/2023	STATE OF ODISHA SANTOSH@SANTOSH KUMAR PRADHAN VS	J.K.KHANDAYATRAY VS	// NIRAKARPUR /54 /2021 ()
140	CRLMC/0000351/2023	STATE OF ODISHA PAURNAMASI MALLIK VS	ASHOK KUMAR APAT VS	// ANGUL TOWN /446 /2021 ()
141	CRLMC/0000352/2023	STATE OF ODISHA BRAJA@BRAJA KISHORE PRADHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /55 /2021 ()
142	CRLMC/0000353/2023	STATE OF ODISHA SUBHASISH CHAMPATI RAY@PAPU VS	SANJIB KUMAR BHANJADEO VS	// KHURDA SADAR /312 /2022 ()
143	CRLMC/0000354/2023	STATE OF ODISHA RAJESH BISWAL VS	ASHOK KUMAR APAT VS	// ANGUL TOWN /447 /2021 ()
144	CRLMC/0000355/2023	STATE OF ODISHA CHANDAN KUMAR CHHOTARAY@CHHOTRAY VS	SANJIB KUMAR BHANJADEO VS	// RANPUR /53 /2018 ()
145	CRLMC/0000356/2023	STATE OF ODISHA SAROJ PRUSTY VS NIRMALA PRUSTY	AMIYA KUMAR TARAI VS	// //0 ()
146	CRLMP/0000106/2023	SUSHREE SANGITA TARAI VS MANOJ KUMAR MALLICK	SANKARSAN SAHOO VS	// //0 ()
147	CRLMP/0000107/2023	SARBAJAYA PATI VS STATE OF ODISHA	CHITTARANJAN PATTNAIK VS	// //0 ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0000108/2023	NIHAR RANJAN PRADHAN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
149	CRLMP/0000109/2023	APARTI SAHU VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
150	CRLMP/0000110/2023	RANJUBALA SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
151	CRLMP/0000111/2023	SUSANT KUMAR MOHAPATRA VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	//0 0 //
152	CRLMP/0000112/2023	HEMALATA BASTI VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
153	CRLMP/0000113/2023	SURESH CHANDRA MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	//0 0 //
154	CRLMP/0000114/2023	SAI PRASAD TRIPATHY VS NIBEDITA DASH	SUSANTA KUMAR NATH VS	//0 0 //
155	CRLMP/0000115/2023	LAXMIDHAR JENA VS IIC,PURI SADAR P.S	SURYA NARAYAN MISHRA VS	//0 0 //
156	CRLMP/0000116/2023	MANJULATA BEJA VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	//0 0 //
157	CRLMP/0000117/2023	PRAKASH PATRA VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	//0 0 //
158	CRLMP/0000118/2023	M/S VARSHA CONSTRUCTION, JHARSUGUDA VS STATE OF ODISHA	AVIJIT PAL VS	//0 0 //
159	CRLMP/0000119/2023	ANNAPURNA DASH	NIRANJAN PRASAD PATRA	//0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
160	CRLMP/0000120/2023	SHUVAM SGYAN SAMANTARAY	BIDYADHAR PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
161	CRLMP/0000121/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR	SMITA RANJAN PATNAIK	/ /0
		VS	VS	()
		STATE OF ODISHA		//
162	CRLMP/0000122/2023	SHASHI KANTA SHARMA	PRASANTA KUMAR SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
163	CRLMP/0000123/2023	TUKUNI PRADHAN	JAYADEBA BEHERA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
164	CRLREV/0000024/2023	SHAHJAHAN KHAN	ASWINI KUMAR DASH	CHARMAL /115 /2021
		VS	VS	()
		STATE OF ODISHA		//
165	CRLREV/0000025/2023	LAXMIPRIYA DALAI	HRUDANANDA MOHAPATRA	/ /0
		VS	VS	()
		DIBAKAR DALAI		//
166	CRLREV/0000026/2023	SADASIVA BHOLA	SAUMYA RANJAN PRADHAN	/ /0
		VS	VS	()
		STATE OF ODISHA		//
167	FAO/0000032/2023	RABI RANJAN RAJHANS	ARABINDA TRIPATHY	/ /
		VS	VS	()
		STATE OF ODISHA		//
168	FAO/0000033/2023	MANOJ KUMAR SAMAL	KUNAL KUMAR SWAIN	/ /
		VS	VS	()
		STATE OF ODISHA		//
169	FAO/0000034/2023	PRAVATI DAS	DHANOJ KUMAR SAHOO	/ /
		VS	VS	()
		UNION OF INDIA		//
170	FAO/0000035/2023	SISHIR KUMARI PATNAIK	UMESH CHANDRA PATNAIK	/ /
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	MACA/0000041/2023	SAROJ KUMAR PATNAIK LAXMIPRIYA JENA VS	P.K.BISWAL VS	// // 0
172	MACA/0000042/2023	M/S. SAHID CASHEW PROCESSING SUBHENDU KUMAR PATTNAIK VS	LAXMI NARAYAN PATEL VS	// // 0
173	MATA/0000015/2023	SANTOSH SHARMA SIVA PRASAD PADI VS	PITAMBAR JENA VS	// // 0
174	MATA/0000016/2023	BANITA PADI SUBASINI MOHANTY VS	SAILESH DAS VS	// // 0
175	MATA/0000017/2023	TAPAN KUMAR MOHANTY PUSPANJALI MISHRA VS	SURENDRA KUMAR BISWAL VS	// // 0
176	RPFAM/0000015/2023	AJAYA AJITAV MISHRA SANTOSH KUMAR NAYAK VS	G.C. MOHANTY VS	// // 0
177	RSA/0000013/2023	DEEPIKA SAMAL@NAYAK PRAVASINI MAHARANA VS	GOPINATH MISHRA VS	// // 0
178	RSA/0000014/2023	RABINDRA MAHARANA PRAVASINI MAHARANA VS	GOPINATH MISHRA VS	// // 0
179	RVWPET/0000010/2023	RABINDRA MAHARANA RAJKRISHNA BHOI VS	PRASHANTA KUMAR NAYAK VS	// // 0
180	RVWPET/0000011/2023	STATE OF ORISSA BASUDEV PANDA VS	SASWATI MOHAPATRA VS	// // 0
181	RVWPET/0000012/2023	ASWINI MISHRA CHAIRPERSON(COLLECTOR CUM DIST. MAGISTRATE) VS	IBRINDRA MOHANTY VS	// // 0
		PURNA CHANDRA PATTANAIAK		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	STREV/000003/2023	M/S. BHARAT EARTH MOVERS LIMITED VS STATE OF ODISHA	CHITTARANJAN DAS VS	// 0 //
183	TRP(C)/000026/2023	NIRUPAMA GOCHHAYAT @ MAJHI VS PABITRA KUMAR MAJHI	SMRUTI RANJAN MOHAPATRA VS	// 0 //
184	TRP(C)/000027/2023	NASIBA KHATUN VS AFSAR AHEMMAD KHAN	MANASI MOHAPATRA VS	// 0 //
185	TRP(C)/000028/2023	SATYABHAMA NAYAK VS BIGHNESWAR GRAHACHARYA	MRUGANKA MAULI PATNAIK VS	// 0 //
186	WA/000061/2023	UNION OF INDIA VS SURESH PRASAD MOHANTY	SUDHIR KUMAR PATRA, S.C.(I.A. AND A.D.) VS	// 0 //
187	WA/000062/2023	M/S.CNH INDUSTRIAL CAPITAL (INDIA), PVT. LTD. VS MAMATA MAYEE MALL	T.K.J.SAMANTA VS	// 0 //
188	WA/000063/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS BALABHA NAIK	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
189	WA/000064/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS JENAMANI PRADHAN	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
190	WA/000065/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS MAKUNDA BEHERA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
191	WA/000066/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS PREMALATA PANI	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
192	WA/000067/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT. VS PRAHALADA DANDAPATA	SURYA NARAYAN PATNAIK, A.G.A. VS	// 0 //
193	WP(C)/0001666/2023	RAJALAXMI SAHOO	SUDHIR KUMAR MALLICK	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0001667/2023	MASAT RAM PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0001668/2023	PANKAJ KUMAR PATEL @ PANKAJ PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0001669/2023	KANHAI PATEL	BIJAYA KUMAR BEHERA 1	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0001670/2023	KALU SWAIN	AMIYA KUMAR CHHATOI	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0001671/2023	MEERA MOHAPATRA	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, ODISHA		//
199	WP(C)/0001672/2023	BIDYUTLATA DIXIT	SUSHANTA KUMAR MISHRA	//
		VS	VS	0
		BOARD OF SECONDARY EDUCATION, ODISHA		//
200	WP(C)/0001673/2023	JALADHAR JENA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0001674/2023	BIBEKANANDA MISHRA	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0001675/2023	MAA TARINI BARTAN BHANDAR, DHENKANAL	SOUMYA MISHRA	//
		VS	VS	0
		UNION BANK OF INDIA		//
203	WP(C)/0001676/2023	DIPTI RANJAN MOHANTY	CHITTA RANJAN PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0001677/2023	GADADHAR DALAI	PARSURAM DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0001678/2023	STATE OF ODISHA SATISH KUMAR PARIDA VS	SARADA PRASAD DASH VS	// // ()
206	WP(C)/0001679/2023	STATE OF ODISHA LAXMINARAYAN MISHRA VS	MANAS PATI VS	// // ()
207	WP(C)/0001680/2023	STATE OF ODISHA RABINDRA KUMAR PATNAIK VS	MANAS PATI VS	// // ()
208	WP(C)/0001681/2023	STATE OF ODISHA NARAYANA SURJYO VS	MANAS PATI VS	// // ()
209	WP(C)/0001682/2023	STATE OF ODISHA BHASKAR CHANDRA DAS VS	MANAS PATI VS	// // ()
210	WP(C)/0001683/2023	STATE OF ODISHA DAMODAR NATH VS	SURENDRA KUMAR SAHOO VS	// // ()
211	WP(C)/0001684/2023	STATE OF ODISHA MAYADAR MALIK VS	SURENDRA KUMAR SAHOO VS	// // ()
212	WP(C)/0001685/2023	STATE OF ODISHA SOMSHANKAR ORAM VS	ARABINDA TRIPATHY VS	// // ()
213	WP(C)/0001686/2023	STATE OF ODISHA MOHAN CHARAN GOCHHAYAT VS	SURENDRA KUMAR SAHOO VS	// // ()
214	WP(C)/0001687/2023	STATE OF ODISHA JANAKI MUKHI VS	SAUBHAGYA KUMAR SAMAL VS	// // ()
215	WP(C)/0001688/2023	STATE OF ODISHA GOBINDA CHANDRA DEBATA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// // () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0001689/2023	RAJASHREE MANSINGH VS STATE OF ODISHA	SIDHESWAR MOHANTY VS	// 0 //
217	WP(C)/0001690/2023	KANCHAN KUMAR JENA VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
218	WP(C)/0001691/2023	KRUSHNA CHANDRA BARIHA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
219	WP(C)/0001692/2023	BISHI BAG VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
220	WP(C)/0001693/2023	SARADA PRASAD MOHANTY VS STATE OF ODISHA	SURENDRA KUMAR SAHOO VS	// 0 //
221	WP(C)/0001694/2023	PITAMBAR MEHER VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
222	WP(C)/0001695/2023	NILAMBER MEHER VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
223	WP(C)/0001696/2023	BALADEV SAHU VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
224	WP(C)/0001697/2023	DIGAMBER DA VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
225	WP(C)/0001698/2023	NARAHARI ROUL VS STATE OF ODISHA	KAMALA KANTA NAYAK VS	// 0 //
226	WP(C)/0001699/2023	SHYAMA SUNDAR DASH VS STATE OF ODISHA	KULADA NANDA DAS VS	// 0 //
227	WP(C)/0001700/2023	RAMA PARIDA	ABINASH ROUTRAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0001701/2023	BALARAM RAY	KAMALA KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
229	WP(C)/0001702/2023	NIRAKAR MOHANTY	KAMALA KANTA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0001703/2023	NIRANJAN SENAPATI	NIRANJAN BISWAL	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0001704/2023	ABANTI LATA JENA	SUKANTA KUMAR MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
232	WP(C)/0001705/2023	MANMATHNATH MAHANTA	BANSHIDHAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
233	WP(C)/0001706/2023	SIRLA CHINNAMMA @ S.CHINNAMMA	PRASANNA KUMAR MISHRA	//
		VS	VS	0
		COLLECTOR AND DM, GAJAPATI		//
234	WP(C)/0001707/2023	SANDEEP KUMAR BEHERA	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0001708/2023	NARENDRA BARIK	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0001709/2023	NITESH KUMAR HARICHANDAN	KAPILA CHARAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
237	WP(C)/0001710/2023	BISHNU CHARAN ROUT	PRASANNA KUMAR SAHOO	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0001711/2023	SUBHASISH HARICHANDAN	KAPILA CHARAN NAYAK	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0001712/2023	STATE OF ODISHA PRAFULLA KUMAR SAHU VS	PRASANNA KUMAR SAHOO VS	// // ()
240	WP(C)/0001713/2023	STATE OF ODISHA M/S QUEENS COLLECTION, BHADRAK VS	MANAS RANJAN BEHERA VS	// // ()
241	WP(C)/0001714/2023	AO, UCO BANK, BALASORE RAMESH CHANDRA DIGAL VS	BIBHUTI BHUSAN MISHRA VS	// // ()
242	WP(C)/0001715/2023	STATE OF ODISHA BANAMALI SINGH VS	MADAN MOHAN DAS VS	// // ()
243	WP(C)/0001716/2023	STATE OF ODISHA DURGA CHARAN MISHRA VS	KUNAL KUMAR SWAIN VS	// // ()
244	WP(C)/0001717/2023	STATE OF ODISHA SUDIPTA KUMAR NAIK VS	ARABINDA TRIPATHY VS	// // ()
245	WP(C)/0001718/2023	STATE OF ODISHA TRUCK OWNERS ASSOCIATION, BALARAM SECTORS VS	ANVUL MOHANTY VS	// // ()
246	WP(C)/0001719/2023	COLLECTOR, ANGUL GOURANGA BIHARI VS	KUNAL KUMAR SWAIN VS	// // ()
247	WP(C)/0001720/2023	STATE OF ODISHA BINAYAK TRIPATHY VS	JAYANTA KUMAR BAL VS	// // ()
248	WP(C)/0001721/2023	STATE OF ODISHA ANIL KUMAR JENA VS	KUNAL KUMAR SWAIN VS	// // ()
249	WP(C)/0001722/2023	STATE OF ODISHA SUBHASH CHANDRA DASH VS	KUNAL KUMAR SWAIN VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0001723/2023	BRUNDABAN DAS AZAD VS STATE OF ODISHA	AFRAAZ SUHAIL VS	// 0 //
251	WP(C)/0001724/2023	MANU MALLIK VS GOVT. OF ODISHA	SAMBIT DAS VS	// 0 //
252	WP(C)/0001725/2023	DURYODHAN BHUKTA VS GOVT. OF ODISHA	SAMBIT DAS VS	// 0 //
253	WP(C)/0001726/2023	JASMIN BEGUM VS REGIONAL DIRECTOR, RBI, BBSR	SANTOSH KUMAR DWIVEDY VS	// 0 //
254	WP(C)/0001727/2023	KALYAN PRADHAN VS THE CHAIRMAN, CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS, NEW DELHI	KANANBALA ROY CHOUDHURY VS	// 0 //
255	WP(C)/0001728/2023	M/S VARSHA CONSTRUCTION VS ODISHA STATE POLICE HOUSING AND WELFARE CORP. LTD., BBSR	AVIJIT PAL VS	// 0 //
256	WP(C)/0001729/2023	MANTU DAS VS UNION OF INDIA	AFRAAZ SUHAIL VS	// 0 //
257	WP(C)/0001730/2023	MAYADHAR NIAL VS STATE OF ODISHA	BINOD KUMAR HATI VS	// 0 //
258	WP(C)/0001731/2023	SREEMA SWAIN VS R.T.O.,CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
259	WP(C)/0001732/2023	BARUN KUMAR SINGH VS R.T.O.,JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
260	WP(C)/0001733/2023	BIKASH RAI VS R.T.O.,JHARSUGUDA	ASHOK KUMAR ROUT VS	// 0 //
261	WP(C)/0001734/2023	ALL ODISHA INDIAN BANK EMPLOYEES UNION, BBSR	RJATA JENA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
262	WP(C)/0001735/2023	GM (HR), INDIAN BANK CORPORATE OFFICE, CHENNAI JAY PRAKASH RAI	ASHOK KUMAR ROUT	//
		VS	VS	0
263	WP(C)/0001736/2023	R.T.O.,JHARSUGUDA JYOTI KACHARIYA	ASHOK KUMAR ROUT	//
		VS	VS	0
264	WP(C)/0001737/2023	R.T.O.,JHARSUGUDA OM PRAKASH RAI	ASHOK KUMAR ROUT	//
		VS	VS	0
265	WP(C)/0001738/2023	R.T.O.,JHARSUGUDA ABHIRAM DAS	SUBASH CHANDRA PUSPALAKA	//
		VS	VS	0
266	WP(C)/0001739/2023	STATE OF ODISHA OM PRAKASH RAI	ASHOK KUMAR ROUT	//
		VS	VS	0
267	WP(C)/0001740/2023	R.T.O.,JHARSUGUDA PANKAJINI BARIK	ASHOK KUMAR ROUT	//
		VS	VS	0
268	WP(C)/0001741/2023	R.T.O.,KENDRAPARA JAYANTIPRAVA BEHERA	BINAYA KUMAR MOHANTY	//
		VS	VS	0
269	WP(C)/0001742/2023	STATE OF ODISHA PANKAJINI BARIK	ASHOK KUMAR ROUT	//
		VS	VS	0
270	WP(C)/0001743/2023	R.T.O.,KENDRAPARA NABAGHAN SETHY	BISWAJIT MOHAPATRA	//
		VS	VS	0
271	WP(C)/0001744/2023	STATE OF ODISHA GIRIGOBARDHAN WOMEN SELF HELP GROUPS, BHARATPUR	PRANJAN MISHRA	//
		VS	VS	0
272	WP(C)/0001745/2023	STATE OF ODISHA NARAHARI DASH	PRASANNA KUMAR DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0001746/2023	STATE OF ORISSA SUBASH CHANDRA POLEI VS	TRILOCHAN NANDA VS	// // ()
274	WP(C)/0001747/2023	STATE OF ODISHA MAHINDRA RANA VS	DR.PURUSOTTAM CHULI VS	// // ()
275	WP(C)/0001748/2023	STATE OF ODISHA MD. AZIM KHAN VS	DR.PURUSOTTAM CHULI VS	// // ()
276	WP(C)/0001749/2023	STATE OF ODISHA DIPAK KUMAR NAYAK VS	MIHIR KANTA RATH VS	// // ()
277	WP(C)/0001750/2023	STATE OF ODISHA VINAY KUMAR SINGH VS	SATYABRATA DASH VS	// // ()
278	WP(C)/0001751/2023	R.T.O., CHANDIKHOLE BRAJABANDHU RANA VS	SANJAYA KUMAR DAS VS	// // ()
279	WP(C)/0001752/2023	STATE OF ODISHA KESHAB CHANDRA SAMAL VS	SANJAYA KUMAR DAS VS	// // ()
280	WP(C)/0001753/2023	STATE OF ODISHA SATRUGHNA MALLIK VS	SANJAYA KUMAR DAS VS	// // ()
281	WP(C)/0001754/2023	STATE OF ODISHA SIBU KANUNGO VS	SOUMYA RANJAN MOHANTY VS	// // ()
282	WP(C)/0001755/2023	STATE OF ODISHA JIBANBANDHU DASS VS	KUNAL KUMAR SWAIN VS	// // ()
283	WP(C)/0001756/2023	STATE OF ODISHA RAKESH MISHRA VS	BISWABIJAYABAXI ACHARYA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	WP(C)/0001757/2023	PUSPANJALI KAR VS STATE OF ORISSA	BIBHUDHENDRA KUMAR RATH VS	// 0 //
285	WP(C)/0001758/2023	LAMBODAR BEHERA VS COMMNR.-CUM-SECY. TO GOVT. OF ODISHA, S AND ME DEPT.	AMITABH PRADHAN VS	// 0 //
286	WP(C)/0001759/2023	BHUBANANANDA BEHERA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
287	WP(C)/0001760/2023	M/S SATYSAI ENGINEERING COLLEGE, BALASORE VS REGIONAL DIRECTOR, ESIC, BBSR	SOMANATH MISHRA VS	// 0 //
288	WP(C)/0001761/2023	RABINARAYAN SWAIN VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
289	WP(C)/0001762/2023	ISWAR CHANDRA NANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0001763/2023	KAILASH CHANDRA BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
291	WP(C)/0001764/2023	BIJAYALAXMI PATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0001765/2023	SHYAMA SUNDAR MOHAPATRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0001766/2023	KRUSHNA CHANDRA PATTANAİK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
294	WP(C)/0001767/2023	ASHOK KUMAR BARIK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0001768/2023	BHASKAR CH. NAYAK	SISIR DAS	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0001769/2023	JATIN KUMAR NATH	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0001770/2023	GEETARANI MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
298	WP(C)/0001771/2023	PRATAP KUMAR LENKA	DHANANJAYA NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
299	WP(C)/0001772/2023	MANOJA RANJAN PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
300	WP(C)/0001773/2023	ARNAPURNA PATRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
301	WP(C)/0001774/2023	ANITA RAY CHUDAMANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
302	WP(C)/0001775/2023	JUGALA KISHORE BEHERA	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
303	WP(C)/0001776/2023	PULAK KUMAR PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
304	WP(C)/0001777/2023	RABINDRANATH MAHARANA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
305	WP(C)/0001778/2023	MAHENDRA KUMAR BEHERA	SIDDHESWAR BAUG	//
		VS	VS	0
		STATE OF ODISHA		//
306	WP(C)/0001779/2023	ABHIMANYU BEURIA	NRUSINGHA CHARAN MOHARANA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	WP(C)/0001780/2023	STATE OF ODISHA RANJAN KUMAR SAHOO VS	ARUN KUMAR BUDHIA VS	// // ()
308	WP(C)/0001781/2023	STATE OF ODISHA RABINDRA MOHARANA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
309	WP(C)/0001782/2023	STATE OF ODISHA PINIKI DALEI VS	TUSHAR KANTA NAYAK VS	// // ()
310	WP(C)/0001783/2023	STATE OF ODISHA MRUTYUNJAYA PATTANAIAK VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
311	WP(C)/0001784/2023	STATE OF ODISHA PRAFULLA KUMAR NATH VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
312	WP(C)/0001785/2023	STATE OF ODISHA KABITA NANDA VS	NIRA SUNDAR PANDA VS	// // ()
313	WP(C)/0001786/2023	STATE OF ODISHA NIRANJAN PANDA VS	NRUSINGHA CHARAN MOHARANA VS	// // ()
314	WP(C)/0001787/2023	STATE OF ODISHA JANMEJAYA MOHANTY VS	BAMADEV BARAL VS	// // ()
315	WP(C)/0001788/2023	NHAL, BBSR SURESH KUMAR HARICHANDAN VS	MADAN MOHAN DAS VS	// // ()
316	WP(C)/0001789/2023	STATE OF ODISHA GAJAPATI SCHOOL AND COLLEGE OF NURSING VS	AMITAV BAGCHI VS	// // ()
317	WP(C)/0001790/2023	THE COMMNR.-CUM-SECY.,H AND FW DEPT.,BBSR HARISH CHANDRA PARIDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	WP(C)/0001791/2023	KALAKAR ROUT VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
319	WP(C)/0001792/2023	YUDHISTHIR BARIK VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0001793/2023	PRATIMA MOHANTA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
321	WP(C)/0001794/2023	BIJAY KUMAR DAS VS STATE OF ODISHA	SANTOSH KUMAR MOHANTY VS	// 0 //
322	WP(C)/0001795/2023	AKSHAYA KUMAR PADHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0001796/2023	PANCHANAN SAHU VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0001797/2023	BASANTA KUMAR BEHERA VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //
325	WP(C)/0001798/2023	NIROD KUMAR BISWAL VS STATE OF ORISSA	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// 0 //
326	WP(C)/0001799/2023	RANJAN KUMAR SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
327	WP(C)/0001800/2023	BAISHNAB NAIK VS STATE OF ODISHA	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// 0 //
328	WP(C)/0001801/2023	BIJAYA KUMAR BALABANTARAY VS STATE OF ODISHA	G.K.NANDA (GOPAL KRUSHNA NANDA) VS	// 0 //
329	WP(C)/0001802/2023	RAJANIKANTA GUMANSINGH	G.K.NANDA (GOPAL KRUSHNA NANDA)	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
330	WP(C)/0001803/2023	BICHITRANANDA JENAMANI	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ODISHA		//
331	WP(C)/0001804/2023	NITYANANDA BISWAL	LAXMI KANTA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
332	WP(C)/0001805/2023	NIRANJAN DASH	G.K.NANDA (GOPAL KRUSHNA NANDA)	//
		VS	VS	0
		STATE OF ODISHA		//
333	WP(C)/0001806/2023	M/S.SWARNADEVI AGENCY, GOUDA SAHI	PAMI RATH	//
		VS	VS	0
		STATE OF ODISHA		//
334	WP(C)/0001807/2023	RAJENDRA MOHANTY	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
335	WP(C)/0001808/2023	RUDRA NARAYAN MANDAL	NIRANJAN NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
336	WP(C)/0001809/2023	PARESH CHANDRA SINGH	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
337	WP(C)/0001810/2023	PADMA CHARAN DALABEHERA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
338	WP(C)/0001811/2023	SWARNALATA BARIK	SUKANTA KUMAR NAYAK	//
		VS	VS	0
		STATE OF ODISHA		//
339	WP(C)/0001812/2023	BHIKARI GOUDA	SANJIB KUMAR RATH	//
		VS	VS	0
		STATE OF ODISHA		//
340	WP(C)/0001813/2023	SUNIL RANJAN DAS	SANJIB KUMAR RATH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	WP(C)/0001814/2023	STATE OF ODISHA DANDAPANI NAYAK VS	BHOLANATH SAHA VS	// // ()
342	WP(C)/0001815/2023	STATE OF ODISHA MUKUNDA ROUT VS	SANJIB KUMAR RATH VS	// // ()
343	WP(C)/0001816/2023	STATE OF ODISHA SATRUGHNA HARIJAN VS	SANJIB KUMAR RATH VS	// // ()
344	WP(C)/0001817/2023	STATE OF ODISHA SUDASTNA PARIDA @ SUDASTNA KUMARI PARIDADINESH KUMAR MOHANTY VS	SANJIB KUMAR RATH VS	// // ()
345	WP(C)/0001818/2023	ADDL. SUB COLLECTOR, CHATRAPUR MAMATA ROUT VS	SANJIB KUMAR RATH VS	// // ()
346	WP(C)/0001819/2023	STATE OF ODISHA BISWANATH SABAR VS	SANJIB KUMAR RATH VS	// // ()
347	WP(C)/0001820/2023	STATE OF ODISHA PRASANNA KUMAR RAY VS	SANJIB KUMAR RATH VS	// // ()
348	WP(C)/0001821/2023	STATE OF ODISHA DR. GOURANAGA JAGAT VS	SANJIB KUMAR RATH VS	// // ()
349	WP(C)/0001822/2023	GOVT. OF ODISHA PUSPALATA DASH VS	SANJIB KUMAR RATH VS	// // ()
350	WP(C)/0001823/2023	STATE OF ODISHA NIRANJAN BARIK VS	SANJIB KUMAR RATH VS	// // ()
351	WP(C)/0001824/2023	STATE OF ODISHA PAPUNA BEURA VS	SANJIB KUMAR RATH VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	WP(C)/0001825/2023	AMRESH SAHOO VS STATE OF ODISHA	KARUNAKAR RATH VS	// () //
353	WP(C)/0001826/2023	RAMA CHANDRA DAS VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
354	WP(C)/0001827/2023	PUSPAJA DHAL VS STATE OF ODISHA	DEBASISH SAHOO VS	// () //
355	WP(C)/0001828/2023	ARJUN PATNEYA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
356	WP(C)/0001829/2023	KANHU CHARAN DEHURY VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //
357	WP(C)/0001830/2023	TAPASWINI PADHI VS STATE OF ODISHA	DEBENDRA KUMAR SAHOO 1 VS	// () //
358	WP(C)/0001831/2023	UMAKANTA NAIK VS STATE OF ODISHA	BIJAYA KUMAR MOHANTY VS	// () //
359	ABLAPL/0000709/2023	KASHINATH NAYAK VS STATE OF ODISHA	MRITUNJAY BANERJEE VS	//0 () //
360	ABLAPL/0000710/2023	AJIT KUMAR PADHAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	BIRMAHARAJPUR /115 /2022 () //
361	ABLAPL/0000711/2023	SMRUTI RANJAN DASH VS STATE OF ODISHA	KRUSHNA CHANDRA DASH VS	BARI /15 /2023 () //
362	ABLAPL/0000712/2023	BAPI @ MANOJ KU. BAL VS STATE OF ODISHA	JAYAKRISHNA MOHAPATRA VS	CHANDABALI /15 /2023 () //
363	ABLAPL/0000713/2023	SUBAL BHUE	KIRTAN DANG	PUINTALA /251 /2022

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
364	ABLAPL/0000714/2023	STATE OF ODISHA ROHIT JOSEPH	AMITAV TRIPATHY	// BAIDYANATHPUR /18 /2022
		VS	VS	()
365	ABLAPL/0000715/2023	STATE OF ODISHA JAYASHREE BAHALIA	PRASANNA KUMAR DAS	// KHARABEL NAGAR P.S. /347 /2022
		VS	VS	()
366	ABLAPL/0000716/2023	STATE OF ODISHA GAJENDRA PURTI	PRAKASH KUMAR MISHRA	// CHOUDWAR /623 /2022
		VS	VS	()
367	ABLAPL/0000717/2023	STATE OF ODISHA GOPAL SAHU	BIJAYA KUMAR RAGADA	// K.NUAGAON /24 /2020
		VS	VS	()
368	ABLAPL/0000718/2023	STATE OF ODISHA TUTU DAS	KABIRAJ PRADHAN	// BAIDYANATHPUR /419 /2022
		VS	VS	()
369	ABLAPL/0000719/2023	STATE OF ODISHA BISHAL CHANDRA KESORI @ BISHAL KESORI BAGH	SUSANTA KUMAR BARAL	// KAKIRIGUMMA /95 /2022
		VS	VS	()
370	ABLAPL/0000720/2023	STATE OF ODISHA SATRUGHANA PATRI @ PAHARI	AMLAN SHAKTI PAUL	// KHURDA MODEL /14 /2023
		VS	VS	()
371	ABLAPL/0000721/2023	STATE OF ODISHA PRADIPTA KUMAR PATRA @ PRADIPTA PATRA	CHANDAN MISHRA	// BIRIDI PS /216 /2022
		VS	VS	()
372	ABLAPL/0000722/2023	STATE OF ODISHA SUNA MALIK	SAMVIT MOHANTY	// BINJHARPUR /163 /2022
		VS	VS	()
373	ABLAPL/0000723/2023	STATE OF ODISHA JANGAL AMAT	CHANDAN SAMANTARAY	// DUNGURIPALI /242 /2022
		VS	VS	()
374	ABLAPL/0000724/2023	STATE OF ODISHA JANGYA @ JANGYESWAR PRATIHARI	KASHINATH PATTANAIAK	// KANPUR /6 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	ABLAPL/0000725/2023	STATE OF ODISHA JANGYA @ JANGYESWAR PRATIHARI VS	KASHINATH PATTNAIK VS	// KANPUR /4 /2023 ()
376	ABLAPL/0000726/2023	STATE OF ODISHA MANTU KUMAR @ RAM VS	SANJIT MISHRA VS	// PURI GRPS /116 /2022 ()
377	ABLAPL/0000727/2023	STATE OF ODISHA SUDARSAN PARIDA VS	SANJIT MISHRA VS	// BALANGA /4 /2023 ()
378	ABLAPL/0000728/2023	STATE OF ODISHA PRADEEP JENA VS	CHEERA RANJAN SATAPATHY VS	// ERASAMA /10 /2023 ()
379	ABLAPL/0000729/2023	STATE OF ODISHA CHANDRA KANTA MOHAPATRA VS	ASHIT KUMAR DASH VS	// DELANGA /381 /2022 ()
380	ABLAPL/0000730/2023	STATE OF ODISHA BANAMALI SAHOO VS	BYOMAKESH TRIPATHY VS	// / /0 ()
381	ABLAPL/0000731/2023	STATE OF ODISHA RASHMI @ RASMI RANJAN PATTAYAT VS	PRAVASH CHANDRA JENA VS	// BHOGRAI /218 /2022 ()
382	ABLAPL/0000732/2023	STATE OF ODISHA BIKASH KUMAR BEHERA @ LAKRA VS	SUBASH CHANDRA SAHOO VS	// KASHIPUR /162 /2022 ()
383	ABLAPL/0000733/2023	STATE OF ODISHA SANTOSH BARIK @ SANTOSH KUMAR BARIK VS	DEBASISH SAMAL VS	// DHUSURI /403 /2022 ()
384	ABLAPL/0000734/2023	STATE OF ODISHA PRASANT@ BIKASH ROUT VS	SUBASH CH ACHARYA VS	// GURUJIHATIA /110 /2022 ()
385	ABLAPL/0000735/2023	STATE OF ODISHA SIBA SANKAR CHHATAI VS STATE OF ODISHA	LAMBODOR ACHARI VS	// BADAGADA /506 /2022 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	ABLAPL/0000736/2023	PRAMOD KUMAR BARAL @ TULA BARAL VS STATE OF ODISHA	SATYA SHREE MOHANTY VS	KUMBHARAPARA /319 /2022 () //
387	ABLAPL/0000737/2023	MUNA JENA @ AJAYA KUMAR JENA VS STATE OF ODISHA	SATYASHREE MOHANTY VS	PAHALA /154 /2022 () //
388	ABLAPL/0000738/2023	SUSANTA KUMAR NAYAK VS STATE OF ODISHA	L.N.RAYATSINGH VS	/ /0 () //
389	ABLAPL/0000739/2023	PRAVAT KUMAR PRADHAN @ PRABHAT PRADHANJAYANTA KUMAR KHANDAYATRAY VS STATE OF ODISHA	 VS	RANPUR /6 /2023 () //
390	ABLAPL/0000740/2023	BISWARANJAN ACHARYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	CHANDAPUR /6 /2023 () //
391	ABLAPL/0000741/2023	MD. ANWAR ALI VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SAMBALPUR TOWN /480 /2022 () //
392	ABLAPL/0000742/2023	AMAN BARIK VS STATE OF ODISHA	KRANTI PRABHA MUKHI VS	BRAJARAJNAGAR /313 /2022 () //
393	ABLAPL/0000743/2023	PRAVATA KUMAR DALEI VS STATE OF ODISHA	BISWARANJAN DALAI VS	KHANDAPARA /100 /2022 () //
394	ABLAPL/0000744/2023	KESHAB CHANDRA PARIDA @ KESHAB PARIDA VS STATE OF ODISHA	SARADA PRASAD DASH VS	KANAS /228 /2022 () //
395	ABLAPL/0000745/2023	BHAGABAN MANTRY VS STATE OF ODISHA	BISWARANJAN DALAI VS	CUTTACK SADAR /547 /2022 () //
396	ABLAPL/0000746/2023	ABHAYA CHARAN CHHOTARAY VS STATE OF ODISHA	MANAS KUMAR CHAND VS	JANKIA P.S. /16 /2023 () //
397	ABLAPL/0000747/2023	GOBARDHAN KHUNTIA	MANAS KUMAR CHAND	KHURDA MODEL /11 /2023

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
398	ABLAPL/0000748/2023	STATE OF ODISHA PIKUNA @ ASHOK BISWAL	HEMANTA KUMAR RATSINGH	// JAGATSINGPUR /39 /2023
		VS	VS	()
399	ABLAPL/0000749/2023	STATE OF ODISHA LINA SAHU	RAJALAXMI BISWAL	// TALCHER TOWN /15 /2023
		VS	VS	()
400	ABLAPL/0000750/2023	STATE OF ODISHA SHISHIR KUMAR RAY	JAYANTA KUMAR MAJHI	// BARIPADA TOWN /41 /2023
		VS	VS	()
401	ABLAPL/0000751/2023	STATE OF ODISHA MAMATA DASH	SIDDHESWAR BAUG	// BHUBANESWAR VIGILANCE /38 /2022
		VS	VS	()
402	ABLAPL/0000752/2023	STATE OF ODISHA(VIG.) SWETA BISOI	JYOTIRMAYA SAHOO	// DIGAPAHANDI /16 /2023
		VS	VS	()
403	ABLAPL/0000753/2023	STATE OF ODISHA MULLA MOHAMAD AZIZUL BARI	NIKUNJA KUMAR ROUT	// TIHIDI /14 /2023
		VS	VS	()
404	ABLAPL/0000754/2023	STATE OF ODISHA PRAKASH KUMAR DASH	JYOTIRMAYA SAHOO	// CHANDAPUR /6 /2023
		VS	VS	()
405	ABLAPL/0000755/2023	STATE OF ODISHA CHANDAN TANTY	PRASANTA KUMAR NANDA	// SUNDARGARH TOWN /377 /2022
		VS	VS	()
406	ABLAPL/0000756/2023	STATE OF ODISHA AJAY KUMAR DAS	PRAVASH CHANDRA JENA	// KAMARDA /5 /2023
		VS	VS	()
407	ABLAPL/0000757/2023	STATE OF ODISHA DUTI KRUSHNA PANDA	SANTOSH KUMAR MAHANTY	// ASKA /244 /2009
		VS	VS	()
408	ABLAPL/0000758/2023	STATE OF ODISHA SUKANTA SWAIN	ASHOK JENA	// KENDRAPARA SADAR /410 /2022
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0000759/2023	STATE OF ODISHA KUNTALA SAMANTARAY VS	MANORANJAN ACHARYA VS	// NAYAGARH SADAR /14 /2023 ()
410	ABLAPL/0000760/2023	STATE OF ODISHA NIHAR RANJAN PRADHAN VS	BYOMAKESH TRIPATHY VS	// / /0 ()
411	ABLAPL/0000761/2023	STATE OF ODISHA LAXMIPRIYA BADAJENA VS	SHISHIR KUMAR SWAIN VS	// CHANDAKA P.S. /275 /2022 ()
412	ABLAPL/0000762/2023	STATE OF ODISHA JAMSER KHAN VS	AMLAN SHAKTI PAUL VS	// JAGATPUR /473 /2022 ()
413	ABLAPL/0000763/2023	STATE OF ODISHA SK. AKSHER @ AKHI VS	PRAKASH KUMAR PRATAP VS	// BALICHANDRAPUR /20 /2023 ()
414	ABLAPL/0000764/2023	STATE OF ODISHA DAMAYANTI NAHAK VS	PARSURAM DAS VS	// / /0 ()
415	ABLAPL/0000765/2023	STATE OF ODISHA HEMALAL BARIK VS	GHANSHYAM BANJI VS	// PUINTALA /291 /2022 ()
416	ABLAPL/0000766/2023	STATE OF ODISHA SAROJINI JAYASINGH VS	ACHYUTANANDA PATTANAİK VS	// NAYAPALLI P.S. /708 /2022 ()
417	ABLAPL/0000767/2023	STATE OF ODISHA PRADEEP KUMAR SAHOO VS	SASANKA SEKHAR SATAPATHY VS	// HARICHANDANPUR /8 /2023 ()
418	ABLAPL/0000768/2023	STATE OF ODISHA THANDA DAS VS	BIJAYA KUMAR RAGADA VS	// BELPAHAR /206 /2022 ()
419	ABLAPL/0000769/2023	STATE OF ODISHA NAKHI BALIARSINGH @ MADHAB CHANDRA BALIYANANDA PATTANAİK VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	// BOLAGARH P.S. /3 /2023 () //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0000770/2023	GOBINDA KHARA @ GOBINDA KUMAR KHARA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	KAKIRIGUMMA /95 /2022 () //
421	ABLAPL/0000771/2023	TAPIMANI BHOI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /33 /2021 () //
422	ABLAPL/0000772/2023	AKSHAY DAS @ AKHAYA KUMAR DAS VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NANDANKANAN /151 /2022 () //
423	ABLAPL/0000773/2023	MAKARDHWAJA BHOI @ MAKARDHWAJA BHOI VS STATE OF ODISHA	LAXMIDHAR MAHAPATRA VS	NADANAKANAN P.S. /140 /2022 () //
424	ABLAPL/0000774/2023	SURUBABU BARIK VS STATE OF ODISHA	GHANSHYAM BANJI VS	PUINTALA /291 /2022 () //
425	ABLAPL/0000775/2023	HARERAM SINGH VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /30 /2023 () //
426	ABLAPL/0000776/2023	BHAGIRATHI BEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	COLLIERY /30 /2023 () //
427	ABLAPL/0000777/2023	PRATYASHA MUKHERJEE VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	AIRPORT /360 /2022 () //

ORISSA HIGH COURT

MISC CASES FILED on :18/01/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 CMPAT/25/2001	ORISSA TEXTILE MILLS-MP	KALPATARU MISHRA
2	2/2023 WPCRL/50/2022	MINATI SAHOO-MP	UMAKANT SAHOO
3	2/2023 RFA/255/2007	CHANDRAMANI SETHY-MP	M/S.BHAKTAHARI MOHANTY
4	7/2023 WPC(OA)/436/2016	ABHINNA SUNDARAY-MP	M/S P.K. KHATEI
5	8/2023 WPC(OA)/498/2016	BICHITRANANDA BHOI-MP	M/S RAJEET ROY
6	11/2023 CMAPL/36/2023	MAHESWAR DEHURI-MP	SWAPNIL ROY
7	11/2023 STREV/3/2023	M/S. BHARAT EARTH MOVERS LIMITED-MP	CHITTARANJAN DAS
8	12/2023 STREV/3/2023	M/S. BHARAT EARTH MOVERS LIMITED-MP	CHITTARANJAN DAS
9	12/2023 CMAPL/39/2023	K. MOHAN RAO-MP	adv.
10	12/2023 WPC(OAC)/3027/2018	LOCHAN DAS-MP	
11	14/2023 RVWPET/10/2023	RAJKRISHNA BHOI-MP	PRASHANTA KUMAR NAYAK
12	15/2023 RVWPET/10/2023	RAJKRISHNA BHOI-MP	PRASHANTA KUMAR NAYAK
13	16/2023 RVWPET/12/2023	CHAIRPERSON(COLLECTOR CUM DIST. MAGISTRATE), P	PRONDDY MOHANTY
14	18/2023 RPFAM/15/2023	SANTOSH KUMAR NAYAK-MP	G.C. MOHANTY
15	19/2023 RPFAM/101/2018	MADAN MOHAN JENA-MP	
16	23/2023 CRLMP/2300/2022	MANOJ NATH-MP	
17	23/2023 MATA/15/2023	SIVA PRASAD PADI-MP	PITAMBAR JENA
18	23/2023 LAA/52/2022	RAJESWARI HOTA-MP	SANTOSH KUMAR NANDA
19	24/2023 MATA/3/2023	TULU BEHERA-MP	D.R.SWAIN
20	24/2023 CRLMP/114/2023	SAI PRASAD TRIPATHY-MP	SUSANTA KUMAR NATH
21	25/2023 CRLMP/121/2023	RAJDHANI BUS OWNERS ASSOCIATION, BBSR-MP	SMITA RANJAN PATNAIK
22	25/2023 MATA/114/2019	LABANYA PATI-MP	MR.ANUP KU.PATNAIK
23	26/2023 MATA/114/2019	LABANYA PATI-MP	MR.ANUP KU.PATNAIK
24	27/2023 MATA/16/2023	SUBASINI MOHANTY-MP	SAILESH DAS
25	28/2023 MATA/16/2023	SUBASINI MOHANTY-MP	SAILESH DAS
26	29/2023	PUSPANJALI MISHRA-MP	SURENDRA KUMAR BISWAL

27	MATA/17/2023 30/2023 CRLREV/631/2022	TULSIRAM MAJHI-MP	PRASANTA KUMAR ROUSTRAY
28	31/2023 CRLREV/25/2023	LAXMIPRIYA DALAI-MP	HRUDANANDA MOHAPATRA
29	31/2023 TRP(C)/26/2023	NIRUPAMA GOCHHAYAT @ MAJHI-MP	SMRUTI RANJAN MOHAPATRA
30	32/2023 TRP(C)/28/2023	SATYABHAMA NAYAK-MP	MRUGANKA MAULI PATNAIK
31	47/2023 FAO/932/2019	NABA BEHERA-MP	DEEPALI MOHAPATRA, N.K. MISHRA
32	48/2023 FAO/33/2023	MANOJ KUMAR SAMAL-MP	KUNAL KUMAR SWAIN
33	49/2023 RSA/13/2023	PRAVASINI MAHARANA-MP	GOPINATH MISHRA
34	49/2023 FAO/35/2023	SISHIR KUMARI PATNAIK-MP	UMESH CHANDRA PATNAIK
35	50/2023 CMP/57/2023	DAITARI SAHU-MP	PRABHAT KUMAR BISWAL
36	50/2023 FAO/35/2023	SISHIR KUMARI PATNAIK-MP	UMESH CHANDRA PATNAIK
37	51/2023 CMP/28/2020	NIRANJAN POTHAL @ KITA POTHAL-MP	AMITAV DAS
38	52/2023 CMP/60/2023	SUGYAN CHOUDHURY-MP	SAMIR KUMAR MISHRA
39	53/2023 CMP/61/2023	SHYAM SUNDAR KHANDELWAL-MP	PRASANNA KUMAR PARHI
40	54/2023 CMP/62/2023	KAMAL KISHORE AGARWAL-MP	ASHOKKUMAR SARANGI
41	79/2023 MACA/39/2023	BISHNU PRIYA MISHRA-MP	KAPILA CHARAN NAYAK
42	80/2023 MACA/337/2020	THE DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.-MP	
43	81/2023 MACA/41/2023	LAXMIPRIYA JENA-MP	P.K.BISWAL
44	82/2023 MACA/41/2023	LAXMIPRIYA JENA-MP	P.K.BISWAL
45	83/2023 MACA/42/2023	SUBHENDU KUMAR PATTNAIK-MP	LAXMI NARAYAN PATEL
46	84/2023 MACA/42/2023	SUBHENDU KUMAR PATTNAIK-MP	LAXMI NARAYAN PATEL
47	102/2023 BLAPL/11863/2022	ANIL GOPE @ ANIL KUMAR GOPE-MP	
48	103/2023 BLAPL/10846/2022	MRUTYUNJAYA MALLIK-MP	
49	104/2023 BLAPL/1930/2022	RAHUL DAS-MP	SURAJ MOHANTY
50	105/2023 BLAPL/345/2022	MADAN PADUA-MP	
51	106/2023 BLAPL/11153/2022	DOLAGOBINDA LENKA-MP	
52	107/2023 BLAPL/445/2023	DHARMVIR SINGH-MP	AMIT PRASAD BOSE
53	146/2023 WA/61/2023	UNION OF INDIA-MP	SUDHIR KUMAR PATRA, S.C.(I.A. AND A.D.)
54	147/2023 WA/159/2019	BHAGABAN MOHAPATRA-MP	GAUTAM MISHRA
55	148/2023 WA/242/2014	LABANYA MOHANTY-MP	
56	149/2023 WA/62/2023	M/S.CNH INDUSTRIAL CAPITAL (INDIA), PVT. LTD.-MP	T.K.J.SAMANTA
57	150/2023 WA/63/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.

58	151/2023 WA/63/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
59	152/2023 WA/63/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
60	153/2023 WA/64/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
61	154/2023 WA/64/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
62	155/2023 WA/65/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
63	156/2023 WA/65/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
64	157/2023 CRLA/29/2018	RAHUL@SIMPLE@BHAGIRATHI DAS-MP	M/S.RAMANI KANTA PATTANAIAK
65	157/2023 WA/532/2017	CESU,BHUBANESWAR-MP	M/S.B.K.NAYAK,AMIT KU. NATH,H.P.MOHANTY,P.K.S
66	158/2023 WA/66/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
67	158/2023 CRLA/300/2021	TRINATH@PRAKASH NAIK-MP	BISIKESAN PRADHAN
68	159/2023 WA/66/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
69	159/2023 CRLA/300/2021	TRINATH@PRAKASH NAIK-MP	BISIKESAN PRADHAN
70	160/2023 WA/67/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
71	160/2023 CRLA/804/2022	GOBARDHAN NAYAK-MP	GOBARDHAN NAYAK
72	161/2023 CRLA/804/2022	GOBARDHAN NAYAK-MP	GOBARDHAN NAYAK
73	161/2023 WA/67/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
74	162/2023 CRLA/677/2022	GODHI@MARKANDA JENA-MP	AMULYA RATNA PANDA
75	162/2023 WA/67/2023	ADDL. CHIEF SECY., WATER RESOURCES DEPT.-MP	SURYA NARAYAN PATNAIK, A.G.A.
76	163/2023 CRLA/76/2023	PATALA BEHERA-MP	NIRANJAN PANDA
77	164/2023 CRLA/76/2023	PATALA BEHERA-MP	NIRANJAN PANDA
78	178/2023 ABLAPL/10171/2022	RABI @ RABINDRA PRADHAN-MP	
79	179/2023 ABLAPL/360/2023	ARDHENDU KUMAR DAS-MP	
80	180/2023 ABLAPL/15622/2022	SUDHAKAR SAMANTARY-MP	
81	181/2023 ABLAPL/15623/2022	SUDHAKAR SAMANTARY-MP	
82	182/2023 ABLAPL/15624/2022	SUDHAKAR SAMANTARAY-MP	
83	183/2023 ABLAPL/15629/2020	SRIKANT SINGH-MP	DEBASIS BISWAL
84	184/2023 ABLAPL/15260/2022	RASHMI RANJAN RATH @ RASHMIRANJAN RATHA-MP	
85	185/2023 ABLAPL/11603/2022	SHUBHENDU BEHERA-MP	
86	186/2023 ABLAPL/8426/2021	BIJAY KUMAR PANDA @ BABAJI-MP	
87	187/2023 ABLAPL/15091/2022	SUSIL KUMAR GARADA-MP	
88	188/2023 ABLAPL/15091/2022	SUSIL KUMAR GARADA-MP	
89	189/2023	ASHMIT PRIYADARSHI-MP	BIJAY JENA

90	ABLAPL/16617/2022 190/2023	SUSHAMA DAS-MP	
91	ABLAPL/2628/2020 191/2023	SOUMYA RANJAN DALAI-MP	
92	ABLAPL/15440/2022 192/2023	RAJ KISHORE @ TIKINA PRADHAN-MP	
93	ABLAPL/15265/2022 193/2023	SIMA BADAJENA-MP	
94	ABLAPL/15405/2022 194/2023	SUSANTA NAYAK-MP	
95	ABLAPL/16329/2022 195/2023	SANJAY KAMAT-MP	
96	ABLAPL/14771/2022 236/2023	BINOD KUMAR SAHOO-MP	SRINIVAS MOHANTY
97	CRLMC/321/2023 237/2023	SUJIT KUMAR MOHANTY-MP	RAJIB LOCHAN PATTNAIK
98	CRLMC/3802/2022 238/2023	SANJIBITA PATI-MP	
99	CRLMC/1311/2017 239/2023	OMM GUPTA-MP	RATIKANTA MOHAPATRA
100	CRLMC/328/2023 240/2023	AJAY KUMAR GUPTA-MP	RATIKANTA MOHAPATRA
101	CRLMC/330/2023 241/2023	KUMKUM PANIGRAHI-MP	SUPRIYO RANJAN MAHAPATRA
102	CRLMC/331/2023 242/2023	SURESH CHANDRA PANDA-MP	LAMBODOR ACHARI
103	CRLMC/332/2023 243/2023	SAGAR KUMAR RAY-MP	CHANDANA MISHRA
104	CRLMC/333/2023 244/2023	SAGAR KUMAR RAY-MP	CHANDANA MISHRA
105	CRLMC/333/2023 245/2023	BUDHU GHIBELS@BHUDHADEB GHIBHELS-MP	A.K.SAHOO
106	CRLMC/340/2023 246/2023	PRASANTA KUMAR SAHOO-MP	PABITRA KUMAR NAYAK
107	CRLMC/341/2023 247/2023	SARAT CHANDRA SAHU-MP	AKHAYA KUMAR MISRA
108	CRLMC/342/2023 248/2023	SARADA BIBI-MP	SIVA SANKAR CHAINI
109	CRLMC/347/2023 249/2023	SATYA PRIYA JAYASINGH-MP	LALITENDU MISHRA
110	CRLMC/348/2023 250/2023	SUBHASHREE NAYAK-MP	
111	CRLMC/3141/2022 251/2023	SANTOSH@SANTOSH KUMAR PRADHAN-MP	J.K.KHANDAYATRAY
112	CRLMC/350/2023 252/2023	PAURNAMASI MALLIK-MP	ASHOK KUMAR APAT
113	CRLMC/351/2023 253/2023	BRAJA@BRAJA KISHORE PRADHAN-MP	JYOTIRMAYA SAHOO
114	CRLMC/352/2023 254/2023	RAJESH BISWAL-MP	ASHOK KUMAR APAT
115	CRLMC/354/2023 255/2023	SUBHASISH CHAMPATI RAY@PAPU-MP	SANJIB KUMAR BHANJADEO
116	CRLMC/353/2023 256/2023	CHANDAN KUMAR CHHOTARAY@CHHOTRAY-MP	SANJIB KUMAR BHANJADEO
117	CRLMC/355/2023 257/2023	SAROJ PRUSTY-MP	AMIYA KUMAR TARAI
118	CRLMC/356/2023 258/2023	DIPTIREKHA BEHERA-MP	NIRANJAN LENKA
119	CRLMC/1610/2021 808/2023	SUBHADRA JENA-MP	ANUPAM RATH
120	WP(C)/1630/2023 809/2023	MOHAMMED AALA-MP	KOUSIK ANANDA GURU
	WP(C)/915/2023		

121	810/2023 WP(C)/31665/2022	DUBRAJ MAHANTA-MP	
122	811/2023 WP(C)/7929/2020	RABINDRANATH MOHANTY-MP	DEEPALI MAHAPATRA
123	812/2023 WP(C)/1671/2023	MEERA MOHAPATRA-MP	SUSHANTA KUMAR MISHRA
124	813/2023 WP(C)/1672/2023	BIDYUTLATA DIXIT-MP	SUSHANTA KUMAR MISHRA
125	814/2023 WP(C)/1675/2023	MAA TARINI BARTAN BHANDAR, DHENKANAL-MP	SOUMYA MISHRA
126	815/2023 WP(C)/133/2023	BALIMED SERVICE CO OPERATIVE SOCIETIES, BHADRAKAMPTI	KAMPTI KESHARI KHUNTIA
127	816/2023 WP(C)/32626/2022	NANDKISHOR MISHRA-MP	
128	817/2023 WP(C)/32623/2022	NAND KISHOR MISHRA-MP	
129	818/2023 WP(C)/32621/2022	NAND KISHOR MISHRA-MP	
130	819/2023 WP(C)/32619/2022	NANDKISHOR MISHRA-MP	
131	820/2023 WP(C)/1435/2023	SANTOSH KUMAR ACHARYA-MP	LAXMINARAYAN PATEL
132	821/2023 WP(C)/1700/2023	RAMA PARIDA-MP	ABINASH ROUTRAY
133	822/2023 WP(C)/1713/2023	M/S QUEENS COLLECTION, BHADRAK-MP	MANAS RANJAN BEHERA
134	823/2023 WP(C)/1714/2023	RAMESH CHANDRA DIGAL-MP	BIBHUTI BHUSAN MISHRA
135	824/2023 WP(C)/34913/2022	DHANESWAR MAHARANA-MP	
136	825/2023 WP(C)/1724/2023	MANU MALLIK-MP	SAMBIT DAS
137	826/2023 WP(C)/1725/2023	DURYODHAN BHUKTA-MP	SAMBIT DAS
138	827/2023 WP(C)/1726/2023	JASMIN BEGUM-MP	SANTOSH KUMAR DWIVEDY
139	828/2023 WP(C)/3446/2019	BISHNU CHARAN BISWAL-MP	AMITAV TRIPATHY
140	829/2023 WP(C)/1730/2023	MAYADHAR NIAL-MP	BINOD KUMAR HATI
141	830/2023 WP(C)/1738/2023	ABHIRAM DAS-MP	SUBASH CHANDRA PUSPALAKA
142	831/2023 WP(C)/1741/2023	JAYANTIPRAVA BEHERA-MP	BINAYA KUMAR MOHANTY
143	832/2023 WP(C)/1734/2023	ALL ODISHA INDIAN BANK EMPLOYEES UNION, BBSR-MP	MOJATA JENA
144	833/2023 WP(C)/28866/2022	DR.SAGAR JYOTI GURU-MP	KUNAL KUMAR SWAIN
145	834/2023 WP(C)/9214/2015	SUB-DIVISIONAL OFFICERELECTRICAL-MP	M/S.ANINDYA KU.MISHRA
146	835/2023 WP(C)/11579/2022	SANJEEB KUMAR SHABAR-MP	B.SATAPATHY
147	836/2023 WP(C)/11550/2022	UMESH CHANDRA CHHATRIA-MP	B.SATAPATHY
148	837/2023 WP(C)/1749/2023	DIPAK KUMAR NAYAK-MP	MIHIR KANTA RATH
149	838/2023 WP(C)/1749/2023	DIPAK KUMAR NAYAK-MP	MIHIR KANTA RATH
150	839/2023 WP(C)/1754/2023	SIBU KANUNGO-MP	SOUMYA RANJAN MOHANTY
151	840/2023 WP(C)/1755/2023	JIBANBANDHU DASS-MP	KUNAL KUMAR SWAIN
152	841/2023	RAKESH MISHRA-MP	BISWABIJAYABAXI ACHARYA

153	WP(C)/1756/2023 842/2023	M/S SATYSAI ENGINEERING COLLEGE, BALASORE-MP	SOMANATH MISHRA
154	WP(C)/1760/2023 844/2023	M/S. R.R. ENTERPRISES-MP	PRAFULLA KUMAR RATH
155	WP(C)/30474/2022 845/2023	M/S.INDIAN CHROME METAL PVT LTD-MP	M/S.SARADA P.SARANGI
156	WP(C)/18571/2018 846/2023	DAMODAR PRADHAN-MP	MR.ABHIMANYU PARIDA
157	WP(C)/9916/2018 847/2023	BHASKAR CH. NAYAK-MP	SISIR DAS
158	WP(C)/1768/2023 848/2023	RANJAN KUMAR SAHOO-MP	ARUN KUMAR BUDHIA
159	WP(C)/1780/2023 849/2023	SUSHIL KUMAR PANDA-MP	
160	WP(C)/28646/2022 850/2023	DILLIP KUMAR PANDA-MP	
161	WP(C)/28644/2022 851/2023	BIJAY KUMAR DAS-MP	SANTOSH KUMAR MOHANTY
162	WP(C)/1794/2023 852/2023	BASANTA KUMAR BEHERA-MP	RAJJEET ROY
163	WP(C)/1797/2023 853/2023	RANJAN KUMAR SAHOO-MP	LAXMIKANTA MOHANTY
164	WP(C)/1799/2023 854/2023	NITYANANDA BISWAL-MP	LAXMI KANTA MOHANTY
165	WP(C)/1804/2023 855/2023	M/S.SWARNADEVI AGENCY, GOUDA SAHI-MP	PAMI RATH
166	WP(C)/1806/2023 856/2023	RUDRA NARAYAN MANDAL-MP	NIRANJAN NAYAK
167	WP(C)/1808/2023 857/2023	SUDASTNA PARIDA @ SUDASTNA KUMARI PARIDA-MP	DINESH KUMAR MOHANTY
168	WP(C)/1817/2023 858/2023	SUDASTNA PARIDA @ SUDASTNA KUMARI PARIDA-MP	DINESH KUMAR MOHANTY
169	WP(C)/1817/2023 859/2023	PADMANAV MISHRA-MP	KUNAL KUMAR SWAIN
170	WP(C)/27979/2022 860/2023	NIRANJAN BARIK-MP	BRUNDABAN ROUT
171	WP(C)/1823/2023 861/2023	PAPUNA BEURA-MP	KARUNAKAR RATH
172	WP(C)/1824/2023 862/2023	AMRESH SAHOO-MP	KARUNAKAR RATH
173	WP(C)/1825/2023 863/2023	PUSPAJA DHAL-MP	DEBASISH SAHOO
174	WP(C)/1827/2023 864/2023	PUSPAJA DHAL-MP	DEBASISH SAHOO
175	WP(C)/1827/2023 865/2023	KANHU CHARAN DEHURY-MP	PRAFULLA KUMAR MOHAPATRA
	WP(C)/1829/2023		